2/3/2019

## RAJASTHAN HIGH COURT, JODHPUR

## NOTIFICATION

No.: 05/E.V./2019

Dated: 01/03/2019

In partial modification to this office Notification No. 09/E.V./2018 dated 03.11.2018 for declaring festival holidays, Friday dated 22.03.2019 is declared holiday and in lieu thereof Fourth Saturday dated 27.04.2019 is declared compensatory working day for all the Subordinate Courts.

BY ORDER

Sa ~ 01.3.19

[ Anoop Kumar Saxena ] Registrar (Administration)

No. Gen/XII/07/2018/ 1195 - 1219

Dated: 01/03/2019

Copy to the following for information & necessary action:-

- 01.Secretary, Department of Law & Justice, Government of India, New Delhi.
- 02.Secretary to the Government, Department of General Administration, Jaipur.
- 03. Secretary to the Government, Department of Finance (Margopay), Jaipur.
- 04. Secretary General, Supreme Court of India, New Delhi.
- 05.Registrars, All the High Courts.
- 06.Principal Secretary to Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
- 07. Secretary to the Government, Home Department, Jaipur.
- 08. Accountant General, Rajasthan, Jaipur.
- 09. Superintendent, Government Central Press, Jaipur for publication in the next Rajasthan Rajpatra Edition.
- 10.All Registrar, Rajasthan High Court, Jodhpur/ Bench Jaipur & Registrar, Rajasthan High Court, HQR Delhi, Bikaner House, Shahjahan Road, New Delhi-110011
- 11.Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
- 12.Registrar (Classification), Rajasthan High Court, Jodhpur/Jaipur Bench for uploading on Website of R.H.C.
- 13.All Sr.Dy.Registrar & Dy. Registrars, Rajasthan High Court, Jodhpur/ Bench Jaipur.
- 14.Chief Accounts Officer, Rajasthan High Court, Jodhpur.
- 15.All Private Secretary/ Assistant Registrars/ Court Officers/ Sr. Librarian, Rajasthan High Court, Jodhpur/ Bench Jaipur.

2/3/19

- 16.All Administrative Officers (Judicial) /A.A.Os., Rajasthan High Court, Jodhpur/ Bench Jaipur.
- 17.All District & Sessions Judges with the direction to circulate the same to all concerned Presiding Officers.
- 18. Advocate General, Rajasthan, Jaipur.
- 19.All Additional Advocate General, Jaipur/ Jodhpur.
- 20. The Government Advocate, Rajasthan, Jaipur/ Jodhpur.
- 21. Registrar, Central Administrative Tribunal, Jodhpur/Jaipur.
- 22. President, Rajasthan High Court Advocate's Association, Jodhpur/ Jaipur.
- 23. Secretary, Bar Council of Rajasthan, Jodhpur.
- 24.President, Rajasthan High Court Bar Association, Bani Park, Jaipur.
- 25. President, Rajasthan High Court Lawyer's Association, Jodhpur.

Sa 7 01.3.19

Registrar (Administration)